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Title: Need to enact a central legislation to control the fees and commercialization of education.

SHRI SAMIK LAHIRI (DIAMOND HARBOUR): Sir, through you, I want to draw the attention of the Government to the rampant commercialisation of colleges, which is going on in our country. Many private engineering, medical and other professional colleges are coming up in a big way and there is no proper fee structure. So, rampant commercialisation is on. So, I think, the Central Government should initiate action to bring a legislation, which will empower the State Governments in turn so that they can curb this growing and disturbing trend of commercialisation. This is a very important matter. I hope, the Government will initiate some action.

SHRI B. MAHTAB (CUTTACK): We support this issue and object to the commercialisation of education.

MR. SPEAKER: Shri Mahtab's name should be recorded, though without notice. I am allowing this for your co-operation.

SHRI B. MAHTAB : Thank you.